NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 01.06.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 237/16	TP 239/17	Hearing	391 / 394	Soch Apparels Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	Raghuram	Petitioner	&fll
(C.K. Nandakumas 9900039859		

Counsel for petitioner is present. Smt. Prema Hatti appearing for RD and ROC is present. Petitioner is directed to comply the relevant provisions of Section 230-232.

List it on 15.06.2017.

MEMBER (J)

MEMBER (T)